

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.82 of 2013

Dated : 19th November, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Eastern India Power Tech. Ltd. Appellant (s)

Versus

**Assam Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Manu Seshadri,
Ms. Deepti Sarin &
Ms. Neha Gupta for R-2

Counsel for the Respondent (s) : Mr. Anand K. Ganesan &
Ms. Swapna Seshadri
Mr. Pragya Sharma
Mr. Gautam Dhamija

ORDER

At the request of the learned counsel for the parties, post the matter for hearing
on **28.11.2013**.

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**